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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD

Allahabad this the 1st day of November 2001

Original Application no. 1037 of 2001.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member

Hon'ble Maj Gen K.K. Srivastava, Administrative Member

Lalji Prasad, S/o Baldeo,
R/o Village Chabaila, Post
Chauri-Chaura, Distt. Gorakhpur.

... Applicant

By Adv : Sri R. Tripathi

Versus

1. Union of India, through General Manager,
N.E. Railway, Gorakhpur.
2. Chief Commercial Manager, N.E. Railway,
Gorakhpur.
3. Dy. Chief Commercial Manager (Catering),
N.E. Rly., Gorakhpur.

... Respondents.

By. Adv : Sri K.P. Singh

O R D E R

Hon'ble Mr. S.K.I. Naqvi, Member-J.

The applicant has main grievance that he has not being given due promotion to the post of Assistant Manager and Manager to which he has become eligible long back and the respondents are continuing to keep him as Bill Issuer/Catering Store for which he made several

.....2/-
SAC

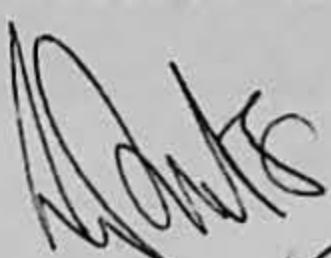
2.

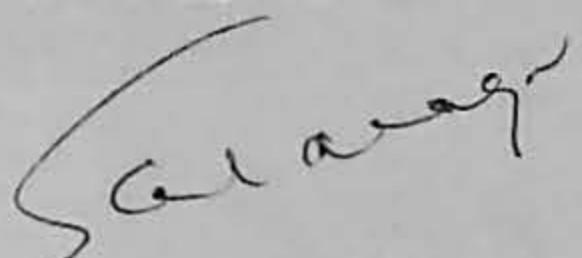
representations. The latest being dated 2.7.2001
(Ann. A-3).

2. Keeping in view the facts and circumstances of the matter as well as the submission made from either side, we find a fit matter to decide at admission stage with the following direction :-

"The competent authority shall decide the pending representation of the applicant (Ann. A-3 to the OA) within a period of three months from the date of communication of this order and to pass detailed, reasoned and speaking order with copy to applicant."

3. The OA is decided accordingly with no order as to costs.


Member-A


Member-J

/pc/